

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

115. I.A. 2879/2022

In

C.P.(IB)-2019(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Corporation Bank

V/s.

Firestar International Limited.

Appearance

For Applicant : Adv. Anant Upadhyay

For Respondent : Adv. Ashwini Gawde a/w. adv. Nashra Siddiqui i/b.

Reshmi B for R-4, Adv. Pranil Pawar i/b. Adv. Vaishali

Bhilare for R-2 and Adv. Rohit Gupta a/w. adv. Abha

Patel for R-1 (Liquidator)

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. counsel for the Respondent No.1 submits that the similar issue raised before Court No.1 by the same applicant has been decided against the applicant in IA No. 2546/2022 dated 02.01.2024. List the matter for further consideration on **12.06.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)